Notification No. 10/2021-Customs (N.T./CAA/DRI)

New Delhi, dated 27.01.2021


In the Table to the said Notification No.4/2017-Customs (N.T./CAA/DRI) dated 30.01.2017, against serial number 3, in column 5 for the existing words “Principal Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad” shall be substituted.

[F. No. DRI/HQ-CI/50D/CAA-4/2017-CI]

(DEEPAK KUMAR)
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record
1. Principal Commissioner/Commissioner of Customs (Nhava Sheva-I), Jawaharlal Nehru Custom House, Raigad
2. Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
3. Pr. Additional Director General, Directorate of Revenue Intelligence, Ahmedabad with reference to his letter F. No. DRI/AZU/GI-02/Enq-3(Int-14/2017)/2018 dated 01.01.2021.